

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 14
IA No. 639/JPR/2022
IA No. 03/JPR/2023
IA No. 160/JPR/2023
IA No. 243/JPR/2023
Cont. A (IBC)- 10/JPR/2023
IA No. 635/JPR/2023
IA No. 82/JPR/2024
CP No. (IB)- 79/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

M/s Prime Impex ... Operational Creditor/Applicant

Versus

M/s Shalfeyo Industries Pvt. Ltd. ... Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Naresh K. Sejvani, Adv.
For the Respondent : Amol Vyas, Adv.
Nitesh Srivastava, Adv.
Rishabh Khandelwal, Adv.

ORDER

List the matter along with all pending IAs on 29.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 22, 2024